GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3828 ANSWERED ON:20.03.2013 REDEVELOPMENT SCHEME Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has introduced/proposes to introduce redevelopment scheme in national capital;
- (b) if so, the details thereof along with the areas covered/proposes to be covered under the scheme;
- (c) the aims and objectives of such scheme; and
- (d) the time by which the redevelopment work under the scheme is likely to be started and completed?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a)to (d): Madam, the Delhi Development Authority has informed that the Master Plan for Delhi – 2021 (MPD-2021) notified by the Government of India, recommends re-development of existing urban areas under Para 3.3 in Chapter 3.0 (Delhi Urban Area-2021) with enhanced FAR, as the scope for development of urban extensions on a large scale is restricted due to limitations of land in Delhi. The redevelopment schemes are prepared by the respective local body (MCD)/land owners/residents within their respective areas. DDA has so far notified following regulations in this regard as a follow up action:

- i. The building regulations for special area, unauthorised colonies and village abadis 2010 notified vide S.O. 97 (E) dated 17/1/2011.
- ii. Regulations and guidelines for re-development of existing planned industrial area notified vide S.O. 683 (E) dated 1/4/2011.
- iii. Regulation for re-development of cluster of industrial concentration in non-conforming areas / un-planned industrial areas notified vide S.O. 954 (E) dated 1/5/2012.

Delhi Development Authority has however informed that no specific area have so far been taken up for re-development.